

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1872
(To be answered on the 10th December 2015)**

DEPLOYMENT OF MARSHALS ON FLIGHTS

**1872. SHRIMATI SANTOSH AHLAWAT
SHRI M.I. SHANAVAS
SHRI SUMEDHANAND SARSWATI**

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government has signed or proposes to sign pact with Germany for deploying marshals on flights of airlines operating domestically as well as those to neighbouring and Gulf countries;**
- (b) if so, the details thereof;**
- (c) whether such Memorandum of Understanding (MoU) have been signed with other countries also;**
- (d) if so, the details thereof; and**
- (e) the other steps taken/being taken to tackle/prevent hijacking of aircraft?**

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Dr Mahesh Sharma)

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- (a): No Madam. However, an Memorandum of Understanding (MoU) was signed with Germany on 05.10.2015 for carriage of In-flight Security Officers on board of flights between India and Germany.**
- (b) Does not arise in view of the reply to Part (a) above.**
- (c) & (d): An MoU has been signed with United States of America on 20.01.2010.**
- (e) All anti-hijacking security measures are undertaken in compliance of international obligations and national security threat assessment at all**

airports in the country.
